## Annexure - 5

## Name of the corporate debtor: Kalyani Education Private Limited

## Date of commencement of CIRP: 19/02/2021; List of creditors as on: 20/02/2025

## List of operational creditors (Workmen)

Sl.	Name of creditor	Details of claim		Details of claim admitted					Amount of	Amount of	Amount of	Amount of	Remarks
No	).	received							contingent	any mutual	claim not	claim under	if any
		Date of	Amount	Amount of	Nature of	Amount	Whether	% of	claim	dues, that	admitted	verification	
		receipt	claimed	claim	claim	covered	related	voting		may be set-			
				admitted		by	party?	share		off			
						guarantee		in CoC					

NOT APPLICABLE